NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/25(CAA)/CB/2017

NAME OF THE TRANSFEROR

: G G ORGANICS PVT LTD

NAME OF THE TRANSFERRE

: G G ORGANICS CARE PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. S. A. INBAMOINE. BOVOCADE

ORDER

Shri S A Inbavadivu, counsel for petitioner present and prayed time for filing affidavit of the creditors of the company. Time extended at request. Put up on 24.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)